

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-519

CP No.-74/58/ND/2022,
IA/219/2022, IA/206/2022,
IA/207/2022, IA/210/2022

IN THE MATTER OF:

Preeti Jaikishan Bhagchandka

Vs.

Negolice India Ltd.& Ors.

....Applicant

.....Respondent

SECTION

U/s 58(3) CA

Order delivered on 27.09.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Abhipriya Advocate

For the Respondent :

ORDER

Due to paucity of time, list the matter on **02.11.2022.**


Md Saddam (Court Officer)